

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2014

Dated : 11th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttam Galva Steels Ltd. Appellant(s)

Versus

**Maharashtra State Electricity Transmission
Co. Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Abhishek Khare**

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.3

ORDER

Admit. Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of the State Commission. Notice be issued to the other Respondents returnable on 11.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **11.08.2014**. In the meantime, reply be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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